IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 5/59/2017

IN THE MATTER OF:	HERE 그의 중요하다 전에도 되었는 이번 및 독등을 유럽되었다.
Ishwar Singh	Petitioner
v.	
Haryana Automotive Pvt. Ltd.	Respondent
SECTION:	
UNDER SECTION 59	
	Order delivered on 16.08.2017
Coram:	
CHIEF JUSTICE M.M. KUMAR	
Hon'ble President	
R. VARADHARAJAN	
Hon'ble Member (J)	
For the Petitioner(s) :	Ms. Arpita Yadav, Advocate

ORDER

On account of paucity of time, matter is adjourned to 28.08.2017.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(R. VARADHARAJAN)
(MEMBER JUDICIAL)

16.08.2017 Vineet